

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.19/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.39/2016 In CP No. 25/2008
NAME OF THE COMPANY	SZF Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	SZF Private Limited & (10) Others
UNDER SECTION	397/398

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chiclandonan	PCS	9849056652	La
ch. Rameh Derbru	Advocate	9849456637	GOM

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR.S. V. ROMA KRISHNA	Agr:	Svrawskim Quoit. 9848403891 Con	&n

Order pronounced.

Member (Technical)

Member (Judicial)